

Promotion of Mushroom cultivation in the State of Bihar

7704. SHRI S.S. AHLUWALIA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that financial assistance was provided by Government during the last three years for promotion of mushroom cultivation and processing in the State of Bihar; if so, year-wise details thereof?

(b) whether it is also a fact that Government have made a review of the achievements made by Bihar State in the field of cultivation and processing of mushroom by dint of the financial assistance received by it; if so, details of the outcome of the review; and

(c) the details of additional steps, if any, which are being taken by Government for promotion of mushroom cultivation in the State?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) to (c) With a view to promote mushroom cultivation & processing in the State of Bihar, an assistance to the extent of Rs. 4.650 lakhs was extended to a willing implementing agency recommended by the State Government in the year 1991-92 for establishment of a Mushroom Spawn Laboratory and Poly-pack Spawned Substrate production centre with some training facilities. After successful implementation of the above project by the implementing agency, further assistance to the tune of Rs. 3.688 lakhs have been extended in 1993-94 for setting of* Food Processing Training Centres for providing training for production and processing of mushrooms so that people could be trained for the same.

मध्य प्रदेश में खाद्य प्रसंस्करण उद्योग

7705. श्री गोविन्द राम मिरी: क्या खाद्य प्रसंस्करण उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य प्रदेश के छत्तीसगढ़ इलाके में किन-किन स्थानों पर कितने-कितने खाद्य प्रसंस्करण उद्योग हैं और उनमें किस-किस खाद्य (फल, बीज आदि) का कितनी-कितनी मात्रा में प्रसंस्करण किया जाता है; और

(ख) क्या ऐसे प्रसंस्कृत खाद्य का निर्यात किया जाता है, यदि हां, तो कौन-कौन से देश इन प्रसंस्कृत खाद्यों का आयात करते हैं तथा उनसे भारत कितनी विदेशी मुद्रा अर्जित करता है?

खाद्य प्रसंस्करण उद्योग मंत्रालय के राज्य मंत्री (श्री तरुण गोगोई): (क) और (ख) खाद्य प्रसंस्करण उद्योग संगठित और असंगठित दोनों क्षेत्रों में हैं और खाद्य प्रसंस्करण उद्योगों की राज्यवार संख्या, उनके द्वारा किए जाने वाले उत्पादन, निर्यात आदि के बारे में विस्तृत सूचना केन्द्रीय रूप से नहीं रखी जाती। बहरहाल, उपलब्ध सूचना के अनुसार, फल उत्पाद आदेश के अन्तर्गत लाइसेंस प्राप्त 15 यूनिटें फल और सब्जी उत्पाद तथा मृदु वातित जल का निर्माण कर रही हैं। इनमें से एक यूनिट द्वारा आम के गूदे, आम के गूदे के सांद्रण, पपीते के गूदे और टमाटर पेस्ट का अमरीका, हालैंड और भूटान को निर्यात किया जाता है।

Advantage of permitting Multinationals in Food Processing Industries

7706. SHRI CHIMANBHAI MEHTA:
SHRI SARADA MOHANTY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) what is the advantage of permitting multinationals in food processing industries in our country;

(b) what is the investment in this sector since liberalisation;

(c) whether these multinationals adversely affected our local industry;

(d) what is the employment generation by multinationals in food processing industry so far after the liberalisation;

(c) what is the quantum of foreign